

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 693 OF 2023

**IN THE MATTER OF :-**

In re: News item appearing in Deccan Herald dated 24.10.2023  
titled "**Pollution control boards are the weak link**"

**NDOH: 02.02.2024**

**I N D E X**

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THROUGH

  
 (Shubham Bhalla)  
**Advocate**

D-52, Basement, Panchsheel Enclave, New Delhi - 110017.  
 Mob. No. 9654427273; Email: shubhambhalla@hotmail.com  
 PLACE: NEW DELHI  
 DATE: 31.01.2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 693 OF 2023

**IN THE MATTER OF :-**

In re: News item appearing in Deccan Herald dated 24.10.2023  
titled "**Pollution control boards are the weak link**"

**REPLY BY WAY OF AFFIDAVIT ON BEHALF OF  
RESPONDENT NO. 30/U.T. CHANDIGARH THROUGH  
DEPARTMENT OF ENVIRONMENT & FOREST.**

I, T.C. Nautical, IFS, Director Environment, Department of  
Environment, Chandigarh Administration, Paryavaran Bhawan,  
Sector 19-B, Chandigarh being well conversant with the facts of  
the case in my official capacity and being competent to swear  
this affidavit on behalf of respondent no.30, do hereby solemnly  
affirm and declare as under:

1. That I am respondent no. 30 being Director Environment,  
Department of Environment, Chandigarh Administration on  
behalf of Secretary (Environment & Forests), Chandigarh  
Administration. I am filing this affidavit in terms of order

  
Director  
Department of Environment  
Chandigarh Administration



of this Hon'ble notice dated 23.11.2023 on behalf of Respondent No. 30 hereby making submissions in the case.

2. That notice in the present case was issued vide order dated 23.11.2023 on the basis of a news article depicting the shortage of manpower in the Pollution Control board/pollution control committee.
3. That the answering respondent no. 30 would like to apprise this Hon'ble Court that the data as required to be furnished in terms of order dated 23.11.2023 was sent to the Central Control Board as requested vide letter dated 19.11.2023. A true copy of letter dated 19.11.2023 annexed herewith as **ANNEXURE R-1.**
4. That the answering respondent vide letter dated 08.12.2023 had sent the information to the CPCB. A true copy of letter dated 08.12.2023 is annexed herewith as **ANNEXURE R-2.**

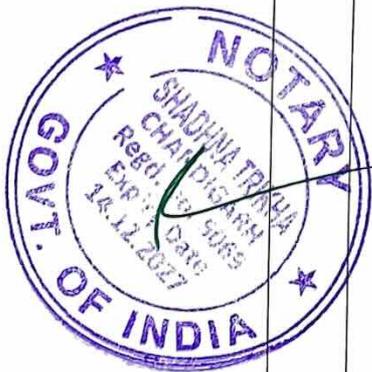
5. That the data required to be furnished in terms of the order dated 23.11.2023 is as under:-

Sr No	Point	Reply
1	Sanctioned and working Strength of staff including	<b>Sanctioned Regular Posts - 09</b> Scientist 'B' - 01 Asstt. Env. Engineer - 01 (vacant) Junior Scientific Asstt. - 02

  
 Director  
 Department of Environment  
 Chandigarh Administration



the ratio of Administrative, Ministrial and Technical Staff.	Junior Laboratory Asstt.	-	02
	Data Entry Operator	-	01 (vacant)
	Field Attendant	-	02
	<b>Contractual Staff</b>	-	<b>09</b>
	Scientist 'B'	-	01
	Asstt. Env. Engineer	-	01
	Accountant	-	01
	Senior Assistant	-	01
	Junior Programmer	-	01
	Steno-Typist	-	01
	Clerk	-	03
	<b>Staff through Service Provider:-</b>		<b>18</b>
	Law Officer	-	01
	Asstt. Env. Engineer	-	01
Junior Scientific Assistant	-	03	
Steno-Typist	-	01	
Dispatch Clerk	-	01	
Clerk	-	01	
Drivers	-	05	
Peon	-	04	
Chowkidar	-	01	
Total Sanctioned Strength – 09			
Total Working Strength – 34			
Total Technical Working Strength – 13			
Total Administrative Working Strength – 0			
Total Ministrial Working Strength – 21			
Ratio of Administrative, Ministerial and Technical Strength – 0 : 1.6 : 1			
2	Regulating and	Presently, Chandigarh Pollution Control Committee is monitoring air quality through	



  
 Director  
 Department of Environment  
 Chandigarh Administration

	monitoring facilities available alongwith the sanctioned strength and present working strength of staff of lab	Manual Ambeint Air Monitoring Stations (05 Nos.) alongwith Continous Ambient Air Quality Monitoring Stations (3 Nos.) and also monitoring the water quality of Drains, Rivers, Ground Water, Sewage Treatment Plants Industrial Monitoring etc. regularly. Sanctioned Strength for Laboratory – 07 Total Working Strength for Laboratory – 07
3	The infrastructure available in the labs and further need for equipement and infrastructure in those labs	Laboratory of Chandigarh Pollution Control Committee is doing the monitoring of Ambient Air Quality Parameters and General Water Parameters (Colormetric, Titrimetric and Physical). Other than this, Heavy Metals Analysis is also being done through Atomic Absorption Spetcroscopy.
4	The provisions made in laboratories for enforcement and monitoring of hotspots in critically polluted areas.	There is no critically polluted area in U.T., Chandigarh.
5	The availability of budget and its	Availability of Budget 2020-2021 - 489.71 lacs Expenditure 2020 – 2021 - 433.55 lacs



Director

Department of Environment  
Chandigarh Administration

<p>sources and expenditure in last two years 2020-2021 and 2021-2022</p>	<p>Availability of Budget 2021-2022 - 424.75 lacs Expenditure 2021 – 2022 - 391.16 lacs</p> <p>Sources of the said Budget are given as under:-</p> <ol style="list-style-type: none"> <li>1) Consent/Authorization Fee.</li> <li>2) Interest Income on FDRs and Saving Accounts.</li> <li>3) Testing and Analysis/Bank Guarantee Forfeited/ Misc.</li> <li>4) Partial Reimbursement of Expenditure on NAMP from Central Pollution Control Board.</li> <li>5) Environmental Compensation (Plastic Challan)</li> <li>6) National Water Monitoring Programme.</li> <li>7) Financial Assistance under Scheme Assistance for Abatement of Pollution from Central Pollution Control Board.</li> <li>8) Grant-in-Aid from Environment Department, Chandigarh Administration.</li> </ol>
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#### Laboratory's Functions/ Infrastructure

Name of PCC	-	Chandigarh Pollution Control Committee
Address	-	Paryavaran Bhawan, Madhya Marg, Sector 19-B, Chandigarh.
Nos. of Labs in PCC	-	01 (District Laboratory)
EPA recognition	-	No

*[Signature]*

Director  
Department of Environment  
Chandigarh Administration

NABL accreditation - No		
Parameters	Instruments/ Equipments	Parameters analysed
Colour	Ice Box/s,	Yes
TSS	Filtration assembly, Vacuum pump,	Yes
TDS	Thermometer/s, Refrigerator/s,	Yes
Odour	Analytical balance, Desiccator,	Yes
Temperature	Spectrophotometer,	Yes
pH	pH meter,	Yes
Electrical conductivity (EC)	Conductivity meter, Magnetic Stirrer Hot air Oven,	Yes
Dissolved oxygen (DO)	Auto Dispenser, Digital Burette,	Yes
Calcium	Water Purification System/Distillation	Yes
Magnesium	assembly,	Yes
Total Hardness	BOD incubator, COD digester,	Yes
Total Acidity	Microwave Digestion System	Yes
Total Alkalinity	Atomic Absorption Spectrophotometer, Autoclave,	Yes
Chloride	Hot Air Oven,	Yes
Sulphate	Muffle Furnace,	Yes
BOD	Bio-Safety Cabinet.	Yes
COD		Yes
Ammonical Nitrogen		Yes
Nitrate nitrogen		Yes
<b>Microbiologi</b> cal: Total Coliform &		Yes



*[Signature]*  
 Director  
 Department of Environment  
 Chandigarh Administration

Fecal Coliform		
<b>Heavy metals:</b> As, Al, Ag, Cd, Na, K, Cu, Cr, Fe, Pb, Hg, Ni, Sn, Zn, Ba,		Yes

6. That the present reply in the form of an affidavit is being filed as directed vide order dated 23.11.2023 and the answering respondent prays that they may be allowed to reserve their right to file a detailed reply if so required.

*[Signature]*  
**DEPONENT**

Director  
Department of Environment  
Chandigarh Administration

**VERIFICATION:**

I, T.C. Nautical, IFS (Director Environment, U.T., Chandigarh), the deponent above named do hereby verify and declare that the facts stated in the above paras are true to my knowledge.

Verified at *CM* on this *30* day of January, 2024.



*5048*

**ATTESTED AS IDENTIFIED**

**SHADHIA TRIKHA**  
**NOTARY, Chandigarh**

*30/1/24*

*[Signature]*  
**DEPONENT**

Director  
Department of Environment  
Chandigarh Administration

Certified that the Affidavit/GPA/SPA has been read over and explained to the deponent/respondent who seemed apprehensive to understand the contents thereof.



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार  
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

By e-mail

F.No. PCP/NGT/693 of 2023/2023-24/

November 19, 2023

To,

The Member Secretary,  
Concerned SPCBs / PCCs  
(As per list enclosed)

**Subject: Suo Motu matter O.A 693 / 2023, - "Pollution Control Boards are the weak link" -regarding**

Ref: Hon'ble NGT, PB, New Delhi Notice dated 06.11.2023

Madam / Sir,

In the Suo Motu Matter of Original Application (O.A) 693 of 2023, the Hon'ble National Green Tribunal (NGT), Principal Bench has issued Notice on November 06, 2023 to CPCB and MoEF&CC to submit report to provide data with regard to each SPCBs relating to sanctioned Staff, actual present staff, laboratories, infrastructure, details of training etc., district wise based on the News Item appeared in Deccan Herald on October 24, 2023 entitled "Pollution Control Boards are the Weak link".

In view of the above, all the SPCBs and PCCs are requested to submit the following:

1. Number of Sanctioned, actual in place and vacant post status
2. Environmental Laboratories at Central, Zonal, Regional / District levels with its infrastructure to analysis the notified parameters along with of EPA recognition / NABL accreditation
3. Details of training to the technical and scientific staffs etc.

Kindly expedite the submission of above information by 20.11.2023 by 5 PM positively please by mail to [thiru.cpcb@nic.in](mailto:thiru.cpcb@nic.in), as the case is listed before the Hon'ble NGT on 23.11.2023.

Yours sincerely,

*17th*  
*19/11/2023*  
(G. Thirumurthy)  
DH-PCP Division

Encl.: As Above

Copy to:

1. All Regional Director: For necessary follow up for obtaining requisite information, pl  
Regional Directorate  
CPCB

'परिवेश भवन' पर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : [www.cpcb.nic.in](http://www.cpcb.nic.in)

## ADDRESS OF SPCBs/PCCs

## State Pollution Control Boards

1.	The Member Secretary, Andhra Pradesh State Pollution Control Board, D.No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamvari Street, kasturibaipet, Vijayawada – 520 010	2.	The Member Secretary, Arunachal Pradesh State Pollution Control Board, Paryavaran Bhawan, Papu Hill, Yupia Road, Naharlagun – 791 110
3.	The Member Secretary, Assam State Pollution Control Board, MSO PCP Bamunimaidan, Guwahati -781 021.	4.	The Member Secretary, Bihar State Pollution Control Board, Parivesh Bhawan, Plot No. NS – B/2 Paliputra Industrial Area, Patliputra, Patna- 800 023.
5.	The Member Secretary, Chhattisgarh State Environment Conservation Board, Paryavas Bhavan, North Block Sec-19, Naya, Raipur (Chhattisgarh) – 492 002	6.	The Member Secretary, Goa State Pollution Control Board, 1st Floor, Near Pilarne Industrial Estate, Opp. Saligao Semirary, Saligao- Bardex, Goa – 403 511
7.	The Member Secretary, Gujarat State Pollution Control Board, Sector 10-A, Gandhi Nagaar - 382 043 (Gujarat),	8.	The Member Secretary, Haryana State Pollution Control Board, C-11, Sector 6, Panchkula, Haryana - 134 109,
9.	The Member Secretary, Himachal Pradesh State Pollution Control Board, Him Paryavaran, Phase III, New Shimla-171 009 (Himachal Pradesh),	10.	The Member Secretary, Jharkhand State Pollution Control Board, T.A Building, HEC Complex, P.O. Dhurwa Ranchi - 834 004 (JHARKHAND),
11.	The Member Secretary, Karnataka State Pollution Control Board, Parisara Bhavan, 4th & 5th Floor, #49 Church Street, Bangalore-560 001,	12.	The Member Secretary, Kerala State Pollution Control Board, Plamoodu Junction, Pattom Palace P.O., Thiruvananthapuram-695 004,
13.	The Member Secretary, Maharashtra State Pollution Control Board, Kalpataru Point, 2 <sup>nd</sup> & 4th Floor, Sion Matunga Scheme Road No.6, Opp. Cine Planet, Sion Circle, Sion(E), Mumbai 400 022	14.	The Member Secretary, Madhya Pradesh State Pollution Control Board, Paryavaran Parisar, E-5 Arera Colony, Bhopal-462 016.
15.	The Member Secretary, Manipur State Pollution Control Board, Near Imphal West D.C Office Complex, Lamphalpat, Imphal-795 004	16.	The Member Secretary, Mizoram State Pollution Control Board, New Secretariat Complex, Khatla Thalmual Peng, Khatla, Aizwal - 796 001,
17.	The Member Secretary, Meghalaya State Pollution Control Board, Arden, Lumpynggad, Shillong - 793 014,	18.	The Member Secretary, Odisha State Pollution Control Board, A-118, Nilakantha Nagar, Unit-VIII, Bhubaneswar-751 012
19.	The Member Secretary, Nagaland State Pollution Control Board, Signal Point, Dimapur, Nagaland-797 112,	20.	The Member Secretary, Rajasthan State Pollution Control Board, A-4, Jalane Dungri Institutional Area, Jhalana Doongri, Jaipur-302 004,
21.	The Member Secretary, Punjab State Pollution Control Board, Vatavaran Bhavan, Nabha Road, Patiala-147 001,	22.	The Member Secretary, Sikkim State Pollution Control Board, Department of Forest, Environment & Wildlife Management Govt. of Sikkim, Deorali, Gangtok- 737 102, Sikkim

## ADDRESS OF SPCBs/PCCs

23.	The Member Secretary, Tamil Nadu State Pollution Control Board, No. 76, Mount Salai, Guindy, Chennai - 600 032	24.	The Member Secretary, Telangana State Pollution Control Board, Paryavaran Bhawan, A-3 Industrial Estate Sanath Nagar, Hyderabad 500 018,
25.	The Member Secretary, Tripura State Pollution Control Board, Vigyan Bhavan,Pt.Nehru Complex Gorkhabasti P.O., kunjaban,Agartala(W)-799 006	26.	The Member Secretary, Uttarakhand Environment Protection & Pollution Control Board, 29/20, Nemi Road, Dehradun-248 001
27.	The Member Secretary, Uttar Pradesh State Pollution Control Board, Building No. TC-12V, Vibhuti Khand, Gomti Nagar,Lucknow-226 010	28.	The Member Secretary, West Bengal State Pollution Control Board, Parivesh Bhavan Building,No.10-A Block- L.A.,Sector 3,Salt Lake City,Kolkata-700 106
<b>Pollution Control Committees</b>			
29.	The Member Secretary, Andaman & Nicobar Islands Pollution Control Committee, Department of Science & Technology, Dollygunj Van Sadan Haddo P.O., Port Blair-744 102	30.	The Member Secretary, Chandigarh Pollution Control Committee, Paryavaran Bhawan, Ground Floor, Sector-19 B Madhya Marg, Chandigarh-160 017
31.	The Member Secretary, Daman Diu & Dadra Nagar Haveli Pollution Control Committee, Office of the Deputy Conservator of Forests, Moti Daman, Damna - 396 220	32.	The Member Secretary, Delhi Pollution Control Committee, 4th Floor, ISBT Building, Kashmeri Gate, Delhi -110 006
33.	The Member Secretary, Jammu & Kashmir State Pollution Control Board, Parivesh Bhavan, Forest Complex, Gladni, Narwal, transport nagar, Jammu, Jammu and Kashmir - 180 004	34.	The Member Secretary, Lakshadweep Pollution Control Committee, Department of Science, Technology & Environment, Kavarati - 682 555, Lakshadweep
35.	The Member Secretary, Ladak Pollution Control Committee, Badami Bagh, Skara, Leh - 194 101.	36.	The Member Secretary, Puducherry Pollution Control Committee, Housing Board Complex, Anna Nagar, Ponducherry - 600 005

  
 (Shubham Bhalla)  
 //TRUE COPY//



# Chandigarh Pollution Control Committee

Paryavaran Bhawan, Madhya Marg, Sector 19-B, Chandigarh- 160019 11.

No. CPCC/DG/2023/3909

Dated: 08.12.23

To

Sh. G. Thirumurthy,  
DH-PCP Division,  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar, New Delhi

**Sub:- Suo Motu O.A. 693/2023 – "Pollution Control Boards are the weak link" – regarding...**

Sir,

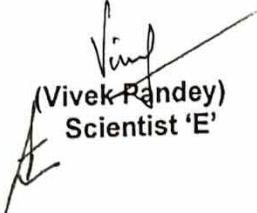
This is in referene of your letter F.No. PCP/NGT/693 of 2023/2023-24, dated 27<sup>th</sup> November, 2023, information as desired is given below:-

Sr. No.	Point	Reply
1	Sanctioned and working Strength of staff including the ratio of Administrative, Ministerial and Technical Staff.	<p><b>Sanctioned Regular Posts -09</b></p> <p>Scientist 'B' - 01 Asstt. Env. Engineer - 01 (vacant) Junior Scientific Asstt. - 02 Junior Laboratory Asstt. - 02 Data Entry Operator - 01 (vacant) Field Attendant - 02</p> <p><b>Contractual Staff</b> - 09 Scientist 'B' - 01 Asstt. Env. Engineer - 01 Accountant - 01 Senior Assistant - 01 Junior Programmer - 01 Steno-Typist - 01 Clerk - 03</p> <p><b>Staff through Service Provider:- 18</b> Law Officer - 01 Asstt. Env. Engineer - 01 Junior Scientific Assistant - 03 Steno-Typist - 01 Dispatch Clerk - 01 Clerk - 01 Drivers - 05 Peon - 04 Chowkidar - 01</p> <p>Total Sanctioned Strength – 09 Total Working Strength – 34 Total Technical Working Strength – 13 Total Administrative Working Strength – 0 Total Ministerial Working Strength – 21 Ratio of Administrative, Ministerial and Technical Strength – 0 : 1.6 : 1</p>

-2-

2	Regulating and monitoring facilities available alongwith the sanctioned strength and present working strength of staff of lab	Presently, Chandigarh Pollution Control Committee is monitoring air quality through Manual Ambient Air Monitoring Stations (05 Nos.) alongwith Continous Ambient Air Quality Monitoring Stations (3 Nos.) and also monitoring the water quality of Drains, Rivers, Ground Water, Sewage Treatment Plants Industrial Monitoring etc. regularly. Sanctioned Strength for Laboratory - 07 Total Working Strength for Laboratory - 07								
3	The infrastructure available in the labs and further need for equipment and infrastructure in those labs	Laboratory of Chandigarh Pollution Control Committee is doing the monitoring of Ambient Air Quality Parameters and General Water Parameters (Colormetric, Titrimetric and Physical). Other than this, Heavy Metals Analysis is also being done through Atomic Absorption Spetecroscopy. Present infrastructure and facilities are as per Annexure 'A'.								
4	The provisions made in laboratories for enforcement and monitoring of hotspots in critically polluted areas.	There is no critically polluted area in U.T., Chandigarh.								
5	The availability of budget and its sources and expenditure in last two years 2020-2021 and 2021-2022	<table border="0"> <tr> <td>Availability of Budget 2020-2021</td> <td>- 489.71 lacs</td> </tr> <tr> <td>Expenditure 2020 - 2021</td> <td>- 433.55 lacs</td> </tr> <tr> <td>Availability of Budget 2021-2022</td> <td>- 424.75 lacs</td> </tr> <tr> <td>Expenditure 2021 - 2022</td> <td>- 391.16 lacs</td> </tr> </table> <p>Sources of the said Budget are given as under:-</p> <ol style="list-style-type: none"> <li>1) Consent/Authorization Fee.</li> <li>2) Interest Income on FDRs and Saving Accounts.</li> <li>3) Testing and Analysis/Bank Guarantee Forfeited/ Misc.</li> <li>4) Partial Reimbursement of Expenditure on NAMP from Central Pollution Control Board.</li> <li>5) Environmental Compensation (Plastic Challan)</li> <li>6) National Water Monitoring Programme.</li> <li>7) Financial Assistance under Scheme Assistance for Abatement of Pollution from Central Pollution Control Board.</li> <li>8) Grant-in-Aid from Environment Department, Chandigarh Administration.</li> </ol>	Availability of Budget 2020-2021	- 489.71 lacs	Expenditure 2020 - 2021	- 433.55 lacs	Availability of Budget 2021-2022	- 424.75 lacs	Expenditure 2021 - 2022	- 391.16 lacs
Availability of Budget 2020-2021	- 489.71 lacs									
Expenditure 2020 - 2021	- 433.55 lacs									
Availability of Budget 2021-2022	- 424.75 lacs									
Expenditure 2021 - 2022	- 391.16 lacs									

Your's sincerely,



(Vivek Pandey)  
Scientist 'E'

ANNEXURE - A

Name of PCC - Chandigarh Pollution Control Committee  
 Address - Paryavaran Bhawan, Madhya Marg, Sector 19-B, Chandigarh.  
 Nos. of Labs in PCC - 01 (District Laboratory)  
 EPA recognition - No  
 NABL accreditation - No

<b>Laboratory's Functions/ Infrastructure</b>		
<b>Parameters</b>	<b>Instruments/ Equipments</b>	<b>Parameters analysed</b>
Colour	Ice Box/s, Filtration assembly, Vacuum pump, Thermometer/s, Refrigerator/s, Analytical balance, Desiccator, Spectrophotometer, pH meter, Conductivity meter, Magnetic Stirrer Hot air Oven, Auto Dispenser, Digital Burette, Water Purification System/Distillation assembly, BOD incubator, COD digester, Microwave Digestion System Atomic Absorption Spectrophotometer, Autoclave, Hot Air Oven, Muffle Furnace, Bio-Safety Cabinet.	Yes
TSS		Yes
TDS		Yes
Odour		Yes
Temperature		Yes
pH		Yes
Electrical conductivity (EC)		Yes
Dissolved oxygen (DO)		Yes
Calcium		Yes
Magnesium		Yes
Total Hardness		Yes
Total Acidity		Yes
Total Alkalinity		Yes
Chloride		Yes
Sulphate		Yes
BOD		Yes
COD		Yes
Ammonical Nitrogen		Yes
Nitrate nitrogen		Yes
<b>Microbiological:</b> Total Coliform & Fecal Coliform		Yes
<b>Heavy metals:</b> As, Al, Ag, Cd, Na, K, Cu, Cr, Fe, Pb, Hg, Ni, Sn, Zn, Ba,	Yes	

  
 (Shubham Bhalla)  
 //TRUE COPY//

**SERVICE: Reply by way of affidavit on behalf of respondent no. 30 / U.T. CHANDIGARH THROUGH DEPARTMENT OF ENVIRONMENT & FOREST in OA No. 693/2023 titled as "Pollution control boards are the weak link"**

Shubham Bhalla <shubhambhalla@hotmail.com>

Wed 1/31/2024 1:08 PM

To:pcp.cpcb@gov.in <pcp.cpcb@gov.in>;hocecb@gmail.com <hocecb@gmail.com>;ms-mppcb@mp.gov.in <ms-mppcb@mp.gov.in>;member-secretary@rpcb.nic.in <member-secretary@rpcb.nic.in>;mail.gspcb@gov.in <mail.gspcb@gov.in>;ms-gspcb.goa@nic.in <ms-gspcb.goa@nic.in>;ms@kspcb.gov.in <ms@kspcb.gov.in>;ho@kspcb.gov.in <ho@kspcb.gov.in>;chn.kspcb@gov.in <chn.kspcb@gov.in>;lk-dst@nic.in <lk-dst@nic.in>;cpcc-chd@nic.in <cpcc-chd@nic.in>;msdpcc@nic.in <msdpcc@nic.in>;mshspcb@gmail.com <mshspcb@gmail.com>;mspcb-hp@nic.in <mspcb-hp@nic.in>;mshppcb@gmail.com <mshppcb@gmail.com>;membersecretaryjkspcb@gmail.com <membersecretaryjkspcb@gmail.com>;msppcb@punjab.gov.in <msppcb@punjab.gov.in>;membersecy@appcb.gov.in <membersecy@appcb.gov.in>;ppcc.pon@nic.in <ppcc.pon@nic.in>;memsec@tnpcb.gov.in <memsec@tnpcb.gov.in>

 1 attachments (3 MB)

Reply by way of Affidavit on behalf of Resp no 30 in OA no 693 of 2023.pdf;

Sir/Ma'am,

Please find attached with this email Reply on behalf of Respondent no. 30 / U.T. CHANDIGARH THROUGH DEPARTMENT OF ENVIRONMENT & FOREST in OA No. 693/2023 titled as "Pollution control boards are the weak link".

Please acknowledge receipt.

Regards

**SHUBHAM BHALLA**

Advocate-on-Record

OFFICE : D-52, BASEMENT, PANCHSHEEL ENCLAVE,  
NEW DELHI- 110017

CHAMBER: CH. NO. 206, C.K. DAPTHARY CHAMBERS,  
SUPREME COURT OF INDIA, NEW DELHI - 110001.

Phone no. - 011-41064945

Mob: 9654427273